GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA

UNSTARRED QUESTION NO.3903
TO BE ANSWERED ON 21.12.2021

RESERVATION IN TELANGANA

3903. SHRI UTTAM KUMAR REDDY NALAMADA:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the population percentage of Scheduled Castes (SCs) and Scheduled Tribes (STs) in the state of Telangana presently;

(b) the percentage of reservation presently for SCs and STs;

(c) whether there is any proposal from the State Government of Telangana to the Union Government seeking an increase in reservation as per the population percentage; and

(d) if so, the details thereof?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI A. NARAYANASWAMY)

(a): As per Office of Registrar General of India (ORGI), the Census is a decennial exercise and the last Census was conducted in 2011, when Telangana was a part of the erstwhile State of Andhra Pradesh. The Population of Telangana separately is not available in Census.

(b): As per Department of Personnel and Training (DoPT), the percentage of reservation as on date for Scheduled Castes (SCs) and Scheduled Tribes (STs) in Central Government posts and services are as under:- (i) In case of appointment by direct recruitment to civil posts and civil services on all India basis by open competition, 15% reservation for SCs and 7.5% reservation for the STs is provided. (ii) In case of appointment by direct recruitment to civil posts and civil services on all India basis otherwise than by open competition, 16.66% reservation for SCs and 7.5% reservation for the STs is provided. (iii) The percentage of reservation for SCs and STs is case of direct recruitment to Group C and Group D posts normally attracting candidates from a locality or a region is generally fixed on the basis of proportion of their population in the respective States/UTs. (iv) In case of promotion, 15% reservation for SCs and 7.5% reservation for the STs is provided.

(c): No, Sir.

(d): Does not arise.

*****